

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V
(Division Bench)

Item No.-103
IB-1016/PB/2020
New IA/3489/2024

IN THE MATTER OF:

Anil Singh & Other

.....Applicant

Vs.

M/s. Idea Builders Pvt. Ltd.

.....Respondent

SECTION

U/s 7 IBC

Order delivered on 12.07.2024

CORAM:

**SHRI MAHENDRA KHANDELWAL,
HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)**

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the Applicant :
For the Respondent :
For the RP : Mr. Sunder Khatri, Adv.

ORDER

New IA/3489/2024:-

Ld. Counsel on behalf of the Applicant (Resolution Professional) is present and sought time to move an application for seeking appropriate relief in this application along with affidavit. Time prayed for is granted. List this application on **29.08.2024**.

Sd/-
(Dr. SANJEEV RANJAN)
MEMBER (T)

Sd/-
(MAHENDRA KHANDELWAL)
MEMBER (J)